

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 118  
IA No. 76/JPR/2022  
CP No. (IB)- 06/10/JPR/2022  
Under Section 10 of IBC, 2016

**In the matter of:**

**Ppagro India Pvt. Ltd.**

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. SUBRATA KUMAR DASH, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Nitesh Shrivastava, Adv.  
Jai Prakash Rawat, Adv.

**ORDER**

Heard Mr. Nitesh Shrivastava, Adv. for the Applicant. An affidavit in support of service has been filed vide diary No. 465/2022 dated 17.02.2022 in compliance of order dated 08.02.2022, wherein learned counsel for the Applicant was directed to serve notice to the RoC, IBBI, Income Tax Department and Creditors. Another affidavit has been filed vide diary No. 1078/2022 dated 11.04.2022 in which copies of financial statements for the financial years 2019-20 & 2020-21 and copies of provisional financial statements of financial year 2021-22 by the Applicant. List the matter for proper orders on 09.05.2022.

Sd-

(Deep Chandra Joshi)  
Judicial Member

Sd-

(Subrata Kumar Dash)  
Technical Member

April 13, 2022  
HA